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<u>Review Petition 112/2017 and C.M. APPL. 10096/2018, 38005/2018, 542/2019</u>

1. The Court has been informed that Mr. Hanu Bhaskar, Advocate appearing on behalf of Union of India had to undergo a surgery. While adjourning the matter, the Court expects that the Union of India will, in the circumstances, make alternative arrangements for the next date.

2. List on 3rd February, 2020.

S.MURALIDHAR, J.

TALWANT SINGH, J.

JANUARY 21, 2020/mr

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